

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **05.03.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 am**

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**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial),**  
**Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial)**  
**Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 72/2024	Employees Provident Fund Organization Regional Office Royapettah Vs CA S. Prabhu Liquidator of M/s Abra Motors Pvt Ltd	Mr. MS Viswanathan	
2	Comp App (AT) (CH) (Ins) No. 95/2024 For Exemption IA No. 262 & 264/2024 For Stay IA No. 263/2024	Mr. Sudhir Bobba, Suspended Director of M/s Servomax Ltd. Vs TVN Enterprises & Anr.	Mr. Sriram Venkatavaradan	
3	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Vs Mr. Vinod Balachandran- Liquidator of Albanna Engineering Pvt. Ltd. & Anr.	Mr. Gautham Venkatesh	
4	Comp App (AT) (CH) (Ins) No. 27/2024 For Condone Delay IA No. 90/2024 For Stay IA No. 91/2024	Ms. Disha Choudhary, Managing Director, Dreamz Infra India Limited Vs Apartment Buyers Consumer Association & Anr.	Mr. Jidesh Kumar	Mr. NP Vijaykumar- R1 Mr. K Chandrasekaran- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	Comp App (AT) (CH) No. 116/2022 For Stay IA No. 1070/2022 Additional docs. IA No. 25 & 26/2024	Ayesha Hadi Ali & 8 Ors. Vs Rizwana Anjum & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
6	Comp App (AT) (CH) No. 117/2022 For Stay IA No.1071/2022 Additional docs IA No. 27/2024	Habeeb Umer Hadi Ali & 8 Ors. Vs Mohammed Abdul Raheem Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
7	Comp App (AT) (CH) No. 118/2022 For Stay IA No. 1072/2022 Additional docs. IA No. 28/2024	Huda Baghdadi & 8 Ors Vs Fakruddin Mohammed & 7 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R7
8	Comp App (AT) (CH) No. 119/2022 For Stay IA No. 1073/2022 Additional docs IA No. 29/2024	Mr Abdul Rahman Hadi Ali & 8 Ors. Vs Mohammed Iftekaruddin & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
9	Comp App (AT) (CH) No. 120/2022 For Stay IA No. 1074/2022 Additional docs IA No. 30/2024	Mr. Habeeb Umer Hadi Ali & 8 Ors. Vs Mohd Ziauddin Nayyar & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
10	Comp App (AT) (CH) No. 121/2022 For Stay IA No. 1075/2022 Additional docs IA No. 31/2024	Mr. Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Waheeduddin Azmi & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
11	Comp App (AT) (CH) No. 122/2022 For Stay IA No. 1076/2022 Additional docs IA No. 32/2024	Ms Ayesha Hadi Ali & 8 Ors Vs Mohammed Abdul Azeem & 2 Ors.  <b>WITH</b>	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2

12	Comp App (AT) (CH) No. 123/2022 For Stay IA No.1077/2022 Additional docs IA No. 33/2024	Habib Abdul Razzaq Hadi Ali Albaghdadi & 8 Ors. Vs Mohammed Abdul Kareem & 2 Ors.	Mr. Anirudh Krishnan	Mr. V Venkata Rami Reddy- R1 Mr. Ramaswamy Meyyappan- R2
13	TA (AT) No. 85/2021 (CA (AT) No. 173/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.  <b>WITH</b>	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2
14	TA (AT) No. 86/2021 (CA (AT) No. 174/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. A.M. Ilango	Mr. Srinandan K- R1 & R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No. 54/2024 For Stay IA No. 165/2024 To dispense with IA No. 168/2024 For Direction IA No. 166 & 167/2024	Mutiara Energy Holdings Vs Radhakrishnan Dharmarajan & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. T Ravichandran- R1 Mr. P Giridharan- R2 R3
16	Comp App (AT) (CH) (Ins) No. 413/2023 For Condone Delay IA No. 1260/2023 For Exemption IA No. 1259 & 1261/2023 Delay in refiling IA No. 1258/2023	Gujarat Energy Transmission Corporation Ltd. Vs Liquidator of Lanco Infratech Ltd. & 2 Ors	Mr. Anal S. Shah	
17	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024	J Khaja Mohideen Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18	TA No. 154/2021 (Comp App (AT) (Ins) No. 557/2019	Mr. M Mohamed Fahrudeen Vs Mr. Vasudevan & 2 Ors.	Mr. S. Gopinathan	Mr. K. Moorthy
19	Comp App (AT) (CH) (Ins) No. 168/2023 For Stay IA No. 548/2023 To dispense with IA No. 547/2023 Status Report IA No. 649/2023	Suresh Elangovan Vs Union Bank of India & Anr.	Mr. Ramasubramaniam Raja	Mr. Varun Srinivasan- R1
20	TA No. 20/2021 (Comp App (AT) (Ins) No. 833/2019)	Arangcons Vs Amit Chandrakant Shah & 2 Ors. <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
21	TA No. 21/2021 (Comp App (AT) (Ins) No. 860/2019)	Santhosh Ramalingam & Ors Vs Amit Chandrakant Shah & Anr. <b>WITH</b>	Mr. P Rishikesh	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
22	TA No. 22/2021 (Comp App (AT) (Ins) No. 985/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal R2
23	TA No. 23/2021 (Comp App (AT) (Ins) No. 986/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & Anr. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal R2
24	TA No. 24/2021 (Comp App (AT) (Ins) No. 1172/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors <b>WITH</b>	Mr. Samir Malik	Mr. Sanjay Gupta R1 Mr. Amit Agrawal- R2 P. Rajkumar Jhabakh- R3
25	TA No. 25/2021 Comp App (AT) (Ins) No. 1173/2019)	Akash Gupta Vs Amit Chandrakanth Shah RP of BCIL Zed Ria Properties & 2 Ors. <b>WITH</b>	Mr. Samir Malik	Mr. Amit Agrawal- R2 Mr. P Raj Kumar Jhabakh- R3

26	TA (AT) No. 170/2021 ((CA) (AT) (Ins) 1094/2019)	BCIL Yelahanka Projects LLP Vs Amit Chandrakant Shah & Ors.  <b>WITH</b>	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
27	TA (AT) No.171/2021 ((CA) (AT) (Ins) 1140/2019)	Mrs Rachna Rego Vs Mr Amit Chandrakant Shah	Mr. Gautam Singh	Mr. Arun Karthick Mohan-R2, R4 Mr. Raj Kumar Jhabakh-R5
28	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019)	Western Coalfields Ltd Vs Sai Wardha Power Generation Ltd & 5 Ors.	Mr. Aaditya A Pande	Mr. Srinivasan MD- R4
29	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd.	Mr. S Kaushik Ramaswamy	
30	Comp App (AT) (CH) (Ins) No. 56/2022	Joint Lender Forum Vs S. Siva Sundar & 3 Ors	Mr. S Sathiyarayanan	Mr. S Kumaran- R2 & R3 Mr. Venkata Sivakumar- R4
31	Comp App (AT) (CH) (Ins) No. 353/2022 For Stay IA No. 799/2022	Mr. K. Subramanian Vs Mr. K. Parameswaran Nair, Erst. RP & Suspended Liquidator of Sree Bhadra Parks & Resorts Ltd. & 5 Ors.	Mr. Mayan H Jain	Mr. Vinod PV, Ms. Reetha D - R1
32	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies Chennai & Anr.  <b>WITH</b>	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
33	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
34	Comp App (AT) (CH) (Ins) No. 79/2023 Leave to file IA No. 286/2023 For Stay IA No. 285/2023	Patibandla Srinivas Babu Vs Kammula Prabhakar Rao & Anr.	Mr. Krishna Ravindran	Mr. Varun Srinivasan- R1 Mr. Adithya Reddy- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

For Assistance,

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